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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/5213/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
The Registrar
Gauhati High Court
Itanagar Permanent Bench
Yupia.

Dated Guwahati, 08th June, 2023

Sub:- **Leave Encashment.**

Ref:- Letter No. HC(IB)13/2013/Admn/3017-19 dated 24.05.2023 received from the Deputy Registrar (Admn.), Gauhati High Court, Itanagar Permanent Bench, Yupia.

Sir,

With reference to the letter on the subject cited above, I am directed to inform you that the prayer for leave encashment of Shri Tailang Laji, Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia, for the block periods of 2019-2020 and 2021-2022, has been approved, subject to the availability of leave.

Shri Laji may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

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REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2020/_____ /A, dated 08/06/23

Copy to:

1. The Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, for information.
3. Shri Tailang Laji, Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia for information with reference to his letter dated 24.05.2023.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)